

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRLMP.NO. 11481/2012 in CRIMINAL APPEAL NO(s). 97 OF 2012

NARENDRA CHAMPAKLAL TRIVEDI Appellant (s)

VERSUS

STATE OF GUJARAT Respondent(s)

(With appln(s) for interim bail and office report)

WITH

CRLMP No. 11477/2012 in CRIMINAL APPEAL NO(S). 98 OF 2012

(With appln(s) for interim bail and office report)

Date: 11/05/2012 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Appellant(s) Mr. K.L. Dave, Adv.  
Mr. Rashmikumar Manilal Vithlani, Adv.

For Respondent(s) Ms. Hemantika Wahi, Adv.  
Mr. Jesal, Adv.  
Ms. S. Panda, Adv.

UPON hearing counsel the Court made the following  
O R D E R

CrlMP No. 11481/2012 in Crl. Appeal No. 97/2012 and CrlMP No. 11477/2012 in Crl. Appeal No. 98/2012 are dismissed.

List the appeals on Monday, the 14 th May, 2012 before the Vacation Bench.

(DEEPAK MANSUKHANI)  
Court Master

(M.S. NEGI)  
Court Master